

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3237  
ANSWERED ON:15.04.2010  
ACTION AGAINST COMPANIES  
Singh Shri Ijyaraj ;Yadav Shri M. Anjan Kumar

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) whether the Government has taken any action against any company on the ground of non-redressal of investors' grievances; and  
(b) if so, the details thereof during the last three years?

**Answer**

THE MINISTER OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHID)

(a) Yes, Sir.

(b) The number of companies against whom the Ministry, through Registrar of Companies, has initiated action on the grounds of non-redressal of investors' grievances during the last three years i.e. 2006-07, 2007-08 and 2008-09 is as under:

Year Number of companies

2006-07	22
2007-08	60
2008-09	81